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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the _____ June, 2022

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJB.I-6/2022/3285 dated 08.06.2022

Sir,

With reference to the above, I am directed to inform you that Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon has been accorded permission to avail Home Travel Concession (HTC) for the current block period of 2022-2023 for the journey to his home town Silchar on 19.06.2022 and return on 26.06.2022 along with his wife and minor daughter by the shortest possible route, as per existing Rules.

Shri Dey may be informed accordingly.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/4435-4438 /A, dated 17/6/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tarun Dey, Secretary, District Legal Services Authority, Bongaigaon with referrence to letter No. DLSA/BGN 1-II/2017-22/4297 dated 07.06.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

self
REGISTRAR (VIGILANCE)

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